

(क) क्या खादी तथा ग्रामोद्योग प्रायोग का विचार "पाम कोला" नामक शीतल पेय बड़ी मात्रा में सप्लाई करने का है क्योंकि इसे काफी लोकप्रियता मिली है ;

(ख) यदि हाँ, तो इस समय इसका मासिक उत्पादन (बोटलों) में कितना है ;

(ग) वर्ष 1978-79 में इसका उत्पादन बढ़ा कर कितना किया जायेगा, और

(घ) इस सम्बन्ध में क्या कार्यवाही की गई है ।

उद्योग मन्त्रालय में राज्य मंत्री (श्रीमती आना मयली) : (क) से (घ). तमिलनाडु राज्य खादी एवम ग्रामीण उद्योग बोर्ड के अध्यक्षीय कार्य करने वाली तमिलनाडु स्टेट पाम-गुड फेडरेशन ने पाम कोला पेय का नमूना तैयार किया है । तमिलनाडु स्टेट पाम-गुड फेडरेशन खादी एवम ग्रामीण उद्योग प्रायोग के परामर्श से वित्तीय एवम इसे चालू करने संबंधी ब्यौरे तैयार किए जा रहे हैं । फेडरेशन का प्रस्ताव है कि अजता तक पाम कोला पहुंचाने के लिए वर्ष 1979-79 में दो तैयार करने वाले एकक स्थापित किए जाएं जिनमें से एक मद्रास में तथा दूसरा नई दिल्ली में स्थापित किया जाए । अनुमान है कि प्रत्येक पाम कोला एकक के लिए 5 लाख रुपए के निवेश की आवश्यकता पड़ेगी तथा वह एकक 2.5 लाख बोटल प्रति माह का उत्पादन कर सकेगा । इन दो एककों का और अधिक विस्तार इनकी वाणिज्यिक सफलता पर निर्भर करेगा ।

#### All India Cadre for Hindi Translation Service

7451. SHRI RAJKESHAR SINGH;  
SHRI RAMANAND TIWARY;  
SHRI RAM JIWAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are contemplating to evolve an All India cadre for Hindi Translation service; and

(b) if so, the details thereof?

#### THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No Sir, the Government are not contemplating to evolve an All India cadre for Hindi Translation Service but they are contemplating to bring the Hindi posts in the Central Secretariat under one service.

(b) Does not arise.

#### Rationalisation of Coal Industry

7452. SHRI SARAT KAR: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to rationalise the administrative set up of the nationalised coal industry to ensure effective functioning; and

(b) if so, the main features thereof?

#### THE MINISTER OF ENERGY

(SHRI P. RAMACHANDRAN): (a) and (b). The administrative set up of the nationalised coal industry was re-organised in July, 1977 with a view to ensuring its effective functioning. The roles of the holding company and of the subsidiary companies were redefined with a view to providing for more decentralisation in day to day matters. The delegation of powers to various authorities has been adopted by the coal companies. The performance of the coal companies after this re-organisation is being reviewed by the Government periodically. If and when need arises further change in the administrative set up of the coal companies will be undertaken.